



## **MOST RESPECTFULLY SUBMITTED:**

- 1. The Respondent No. 13 (M/s Naiknavare Developers Pvt. Ltd. – hereafter referred to as PP) submits the following information on record.**
- 2. PP submits that they have been granted the EC (expansion) on 06/06/2023 for the 'total covered built-up construction area including FSI and non-FSI' (BUA) of 88,604.91 sq.m (proposed and appraised for BUA 92,328.8 sq.m, but area restricted to what has been sanctioned). [Ax. A ■]**
- 3. PP has also submitted the MoM of SEIAA 08/05/2023. [Ax. B ■] PP has also submitted MoM of SEAC-III dated 16/03/2023. [Ax. C ■]. It contains SEAC and SEIAA deliberations, recommendations and decision.**
- 4. As such PP have the valid EC for the area constructed and proposed BUA of 88,604.91 sq.m to be constructed by PP.**
- 5. PP submits that even in the past, at no point of time, PP constructed BUA more than what was approved in EC and Consent at that point of time.**

Date: **25/07/2023**  
Place: **Pune**

  
**Advocate sachin Gore**  
**Respondent No. 13**

ENVIRONMENTAL  
CLEARANCE

Government of India  
Ministry of Environment, Forest and Climate Change  
(Issued by the State Environment Impact Assessment  
Authority(SEIAA), MAHARASHTRA)

To,

The Director  
NAIKNAVARE PROFILE CONSTRUCTIONS PVT LTD  
1204/4, Ghole Road, Shivajinagar, Pune -411004

**Subject:** Grant of Environmental Clearance (EC) to the proposed Project Activity under the provision of EIA Notification 2006-regarding

Sir/Madam,

This is in reference to your application for Environmental Clearance (EC) in respect of project submitted to the SEIAA vide proposal number SIA/MH/INFRA2/414884/2023 dated 24 Jan 2023. The particulars of the environmental clearance granted to the project are as below.

- |  |  |
|--|--|
| 1. EC Identification No.                   | EC23B038MH110163   |
| 2. File No.                                | SIA/MH/INFRA2/414884/2023  |
| 3. Project Type                            | Expansion  |
| 4. Category                                | B  |
| 5. Project/Activity including Schedule No. | 8(a) Building and Construction projects  |
| 6. Name of Project                         | Expansion in Environment Clearance for Proposed Residential project "Avon Vista" at Plot A, S. No. 8/A1 To 8/A9 Mhalunge, Tal - Mulshi, Dist - Pune. By Naiknavare Profile Constructions Pvt. Ltd. |
| 7. Name of Company/Organization            | NAIKNAVARE PROFILE CONSTRUCTIONS PVT LTD   |
| 8. Location of Project                     | MAHARASHTRA  |
| 9. TOR Date                                | N/A  |

The project details along with terms and conditions are appended herewith from page no 2 onwards.

Date: 06/06/2023

(e-signed)  
Pravin C. Darade , I.A.S.  
Member Secretary  
SEIAA - (MAHARASHTRA)

*Note: A valid environmental clearance shall be one that has EC identification number & E-Sign generated from PARIVESH. Please quote identification number in all future correspondence.*

*This is a computer generated cover page.*

PARIVESH

(Pro-Active and Responsive Facilitation by Interactive,  
and Virtuous Environmental Single-Window Hub)



## STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY

No. SIA/MH/INFRA2/414884/2023  
 Environment & Climate  
 Change Department  
 Room No. 217, 2<sup>nd</sup> Floor,  
 Mantralaya, Mumbai- 400032.

To  
 M/s Naiknavare Profile Constructions P. L.,  
 Plot A, S. No. 8/A1 To 8/A9 Mhalunge,  
 Tal - Mulshi, Dist – Pune.

Subject : Expansion in Environment Clearance for Proposed Residential project  
 “Avon Vista” at Plot A, S. No. 8/A1 To 8/A9 Mhalunge, Tal - Mulshi,  
 Dist - Pune By M/s Naiknavare Profile Constructions P. L.

Reference : Application no. SIA/MH/INFRA2/414884/2023

This has reference to your communication on the above-mentioned subject. The proposal was considered by the SEAC-3 in its 166<sup>th</sup> meeting under screening category 8 (a) B2 as per EIA Notification, 2006 and recommend to SEIAA. Proposal then considered in 260<sup>th</sup> (Day-3) meeting of State Level Environment Impact Assessment Authority (SEIAA) held on 08.05.2023.

2. Brief Information of the project submitted by you is as below:-

1.	Proposal Number	<b>SIA/MH/INFRA2/414884/2023</b>	
2.	Name of Project	Expansion in Environment Clearance for Proposed Residential project “Avon Vista” at Plot A, S. No. 8/A1 To 8/A9 Mhalunge, Tal - Mulshi, Dist - Pune. By Naiknavare Profile Constructions Pvt. Ltd.	
3.	Project category	8(a) Building and Construction projects	
4.	Type of Institution	Private	
5.	Project Proponent	Name	Mrs. Gauri Naiknavare
		Regd. Office address	1204/4, Ghole Road, Shivajinagar, Pune
		Contact number	9850053235
		e-mail	gauri@naiknavare.com
6.	Consultant	VK: e environmental LLP, NABET Certificate no - QCI/NABET/ENV/ACO/22/2595	
7.	Applied for	Expansion	
8.	Details of previous EC	EC granted dated 09-01-2023. EC identification no. EC23B038MH110760	

9.	Location of the project	Plot A, S. No. 8/A1 To 8/A9 Mhalunge, Tal - Mulshi, Dist - Pune.					
10.	Latitude and Longitude	Latitude:18°35'8.45"N Longitude: 73°45'37.65"E					
11.	Total Plot Area (m2)	34,091.78					
12.	Deductions (m2)	10,721.87					
13.	Net Plot area (m2)	23,369.91					
14.	Proposed FSI area (m2)	51,727.43					
15.	Proposed Non-FSI area (m2)	40,601.37					
16.	Proposed TBUA (m2)	92,328.80					
17.	TBUA (m2) approved by Planning Authority till date	74,513.3 Sqm Sanction no. BMU/C.R.No 11/22-23/Mouze-Mhalunge dated 01.11.2022, revised plan for full potential submitted to sanctioning authority.					
18.	Ground coverage (m2) & %	8518. 51sq.m 36.45 % on Net plot area					
19.	Total Project Cost (Rs.)	Rs. 220,00,00,000/-					
20.	CER as per MoEF & CC circular dated 01/05/2018 (Kindly Fill The details as per CER)	Activity	Location	Cost (Rs.)	Duration		
		RCC work for Dwarka School	Mhalunge	1,65,00,000	4 year		
21.	Details of Building Configuration: <Please use following legends: Floor = F, Parking = Pk, Podium = Po, Stilt =St, Lower Ground = LG, Upper Ground = UG, Basement = B, Shops = Sh.>					Reason for Modification / Change	
	Previous EC / Existing Building			Proposed Configuration			
	Building Name	Configuration	Height (m)	Building Name	Configuration	Height (m)	
	Building A1	LP+UP+21	68.60	Building A1	LP+UP+21	68.60	No change.
	Building A2	LP+UP+21	68.60	Building A2	LP+UP+21	68.60	No Change.
	Building A3	LP+UP+21	69.05	Building A3	LP+UP+21	69.80	0.75m increase in height due to increase structural element.

	Building B1	LP+UP+21	69.05	Building B1	LP+UP+21	69.05	No change.
	Building B2	LP+UP+21	67.05	Building B2	LP+UP+21	69.05	Typing Error
	Building B3	LP+UP+21	69.05	Building B3	LP+UP+21	69.80	0.75m increase in height due to increase structural element.
	Club House	G+1	8.80	Club House	G+1	8.80	No change.
22.	Total number of tenements			616			
	Population			3080			
23.	Water Budget	Dry Season (CMD)		Wet Season (CMD)			
		Fresh Water	277	Fresh Water	277		
		Recycled for Gardening	32	Recycled for Gardening	00		
		Swimming Pool	06	Swimming Pool	06		
		Flushing	139	Flushing	139		
		Club House	10	Club House	10		
		Total	464	Total	432		
		Wastewater generation	383	Wastewater generation	383		
24.	Water Storage Capacity for Firefighting / UGT	20 Cum OHWT will be provided for each Building. 600 Cum UGWT will be provided.					
25.	Source of water	Irrigation Department					
26.	Rainwater Harvesting (RWH)	Level of the Ground water table:		Pre-Monsoon: 7.10 bgl Post Monsoon: 3.10 bgl			
		Size and no of RWH tank(s) and Quantity:		NA			
		Quantity and size of recharge pits:		14 no. RWH pits of 2 m X 2m			
		Details of UGT tanks if any:		NA			

27.	Sewage and Wastewater	Sewage generation in CMD:		383
		STP technology:		Constructed Wetland
		Capacity of STP (CMD):		420 KLD
28.	Solid Waste Management during Construction Phase	Type	Quantity (kg/d)	Treatment / disposal
		Dry waste:	08	Segregation and hand over to authorized vendor
		Wet waste:	12	Segregation and hand over to authorized vendor
29.	Solid Waste Management	Type	Quantity (kg/d)	Treatment / disposal
		Dry waste:	613	Segregation and hand over to
	during Operation Phase			authorized vendor
		Wet waste:	919	Organic waste converter
		Hazardous waste:	00	NA
		Biomedical waste	00	NA
		E-Waste	4.19	Segregation and hand over to authorized vendor
		STP Sludge (dry)	50.7	Dry Sludge will be used as manure for Gardening
30.	Green Belt Development	Total RG area (m2):	2791.26 Sq.m. – Open Space 1 (on ground), 205.45 Sq.m. – Open Space 2 (on ground).	
		Existing trees on plot:	02	
		Number of Trees Planted as per Earlier EC	88	
		Number of trees to be planted:	203	
		Number of trees to be cut:	00	
		Number of trees to be transplanted:	00	
31.	Power requirement:	Source of power supply:	MSEDCL	
		During Construction Phase (Demand Load):	45 KW	
		During Operation phase (Connected load):	2040 KW	
		During Operation phase (Demand load):	1530 KW	
		Transformer:	3 Nos. X 630 KVA	
		DG set:	01 No. x 250 KVA	
		Fuel used:	HSD	

32.	Details of Energy saving	<p>1) Use of high efficiency lighting fixtures – LED with electronic ballasts.</p> <p>2) Use of electronic ballasts as opposed to the electro-magnetic ballasts shall reduce the loss of energy and improve the operation power factor.</p> <p>3) Common area lights, Street lights &amp; Landscape lights will be selected so as to reduce the consumption of electricity.</p> <p>4) Lighting power density in compliance as per clause 7.3 ECBC-2007. All the pumps shall have minimum 60% efficiency.</p> <p>5) Energy meters shall be installed to monitor the energy consumption for – External lighting, treated water pumping, municipal water pumping, common area etc.</p> <p>6) Timers will be installed in the outdoor lights so as to minimize the wastage of lighting during un- needed hours.</p> <p>7) All cables will be de- rated to avoid heating during use. This also indirectly reduces losses and improved reliability</p> <p>8) Solar water heating system with Heat pump will be installed for</p>			
		<p>energy saving.</p> <p>9) Latest BIS energy saver Distribution transformers will be installed.</p> <p>Total Energy Saving: 17.90%</p>			
33	Environmental Management plan budget during Construction phase	N o.	Details	Cost ( Lakh)	
		1	Water for Dust Suppression	13.63	
		2	Labour Camp toilets & sanitation	4.80	
		3	Health and Safety	4.00	
		4	Health & Checkup of Labour	0.51	
		5	Environment management cell	1.75	
		6	Environmental Monitoring	3.26	
			TOTAL	27.95	
34.	Environmental Management plan Budget during Operation phase	Component	Details	Capital (Lakh .)	O&M (Lakh)
		Sewage treatment	Sewage Treatment Plant 420 KLD	190.00	18.00
		Solid Waste Management	OWC	13.00	8.00
		Rainwater Harvesting	Recharge Pits	2.00	8.00
		Swimming Pool	--	47.79	3.00

		Landscaping	Development and Maintenance	73.05	2.25
		Energy saving	Solar PV & Solar Water heater	90.66	1.05
		Environmental Monitoring	Environmental Monitoring	00	1.85
		Lightening Arrestor	Lightening Arrestor	15.00	00
			Total	431.5	42.15
35.	Traffic Management (Kindly Update the numbers as per revised details)	Type	Required as per DCR	Actual Provided	Area per parking (m2)
		4-Wheeler	166	656	10.57 Sq.m
		2-	491	491	2 Sq.m
		Wheeler			
		Bicycles	491	491	
36.	Details of Court cases / litigations w.r.t. the project and project location if any.	National Green Tribunal Western Zone Bench, Pune – Original Application No. 07/2022			

3. The proposal has been considered by SEIAA in its 260<sup>th</sup> (Day-3) meeting and decided to accord Environment Clearance to the said project under the provisions of Environment Impact Assessment Notification, 2006 subject to implantation of following terms and conditions-

**Specific Conditions:**

**A. SEAC Conditions-**

**B. SEIAA Conditions-**

1. This EC is subject to final outcome in the Original application no 07/2020 (WZ) pending before the Hon'ble NGT.
2. PP to keep open space unpaved so as to ensure permeability of water. However, whenever paving is deemed necessary, PP to provide grass pavers of suitable types & strength to increase the water permeable area as well as to allow effective fire tender movement.
3. PP to achieve at least 5% of total energy requirement from solar/other renewable sources.
4. PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF& CC vide F.No.22-34/2018-IA.III dt.04.01.2019.
5. SEIAA after deliberation decided to grant EC for – FSI- 48,003.54 m2, Non FSI- 40,601.37m2, Total BUA- 88,604.91 m2. (Plan approval No- BMU/C.R.11/22-23/Mouza Mhalunge /S.No./G.No.CTS No.8/A1 to 8/A9 dated 01.11.2022) (Restricted as per approval)

**General Conditions:****a) Construction Phase :-**

- I. The solid waste generated should be properly collected and segregated. Dry/inert solid waste should be disposed of to the approved sites for land filling after recovering recyclable material.
- II. Disposal of muck, Construction spoils, including bituminous material during construction phase should not create any adverse effect on the neighbouring communities and be disposed taking the necessary precautions for general safety and health aspects of people, only in the approved sites with the approval of competent authority.
- III. Any hazardous waste generated during construction phase should be disposed of as per applicable rules and norms with necessary approvals of the Maharashtra Pollution Control Board.
- IV. Adequate drinking water and sanitary facilities should be provided for construction workers at the site. Provision should be made for mobile toilets. The safe disposal of wastewater and solid wastes generated during the construction phase should be ensured.
- V. Arrangement shall be made that waste water and storm water do not get mixed.
- VI. Water demand during construction should be reduced by use of pre-mixed concrete, curing agents and other best practices.
- VII. The ground water level and its quality should be monitored regularly in consultation with Ground Water Authority.
- VIII. Permission to draw ground water for construction of basement if any shall be obtained from the competent Authority prior to construction/operation of the project.
- IX. Fixtures for showers, toilet flushing and drinking should be of low flow either by use of aerators or pressure reducing devices or sensor based control.
- X. The Energy Conservation Building code shall be strictly adhered to.
- XI. All the topsoil excavated during construction activities should be stored for use in horticulture / landscape development within the project site.
- XII. Additional soil for levelling of the proposed site shall be generated within the sites (to the extent possible) so that natural drainage system of the area is protected and improved.
- XIII. Soil and ground water samples will be tested to ascertain that there is no threat to ground water quality by leaching of heavy metals and other toxic contaminants.
- XIV. PP to strictly adhere to all the conditions mentioned in Maharashtra (Urban Areas) Protection and Preservation of Trees Act, 1975 as amended during the validity of Environment Clearance.
- XV. The diesel generator sets to be used during construction phase should be low sulphur diesel type and should conform to Environments (Protection) Rules prescribed for air and noise emission standards.
- XVI. Vehicles hired for transportation of Raw material shall strictly comply the emission norms prescribed by Ministry of Road Transport & Highways Department. The vehicle shall be adequately covered to avoid spillage/leakages.
- XVII. Ambient noise levels should conform to residential standards both during day and night. Incremental pollution loads on the ambient air and noise quality should be

closely monitored during construction phase. Adequate measures should be made to reduce ambient air and noise level during construction phase, so as to conform to the stipulated standards by CPCB/MPCB.

- XVIII. Diesel power generating sets proposed as source of backup power for elevators and common area illumination during construction phase should be of enclosed type and conform to rules made under the Environment (Protection) Act, 1986. The height of stack of DG sets should be equal to the height needed for the combined capacity of all proposed DG sets. Use low sulphur diesel is preferred. The location of the DG sets may be decided with in consultation with Maharashtra Pollution Control Board.
- XIX. Regular supervision of the above and other measures for monitoring should be in place all through the construction phase, so as to avoid disturbance to the surroundings by a separate environment cell /designated person.

**B) Operation phase:-**

- I. a) The solid waste generated should be properly collected and segregated. b) Wet waste should be treated by Organic Waste Converter and treated waste (manure) should be utilized in the existing premises for gardening. And, no wet garbage will be disposed outside the premises. c) Dry/inert solid waste should be disposed of to the approved sites for land filling after recovering recyclable material.
- II. E-waste shall be disposed through Authorized vendor as per E-waste (Management and Handling) Rules, 2016.
- III. a) The installation of the Sewage Treatment Plant (STP) should be certified by an independent expert and a report in this regard should be submitted to the MPCB and Environment department before the project is commissioned for operation. Treated effluent emanating from STP shall be recycled/ reused to the maximum extent possible. Treatment of 100% grey water by decentralized treatment should be done. Necessary measures should be made to mitigate the odour problem from STP. b) PP to give 100 % treatment to sewage /Liquid waste and explore the possibility to recycle at least 50 % of water, Local authority should ensure this.
- IV. Project proponent shall ensure completion of STP, MSW disposal facility, green belt development prior to occupation of the buildings. As agreed during the SEIAA meeting, PP to explore possibility of utilizing excess treated water in the adjacent area for gardening before discharging it into sewer line No physical occupation or allotment will be given unless all above said environmental infrastructure is installed and made functional including water requirement.
- V. The Occupancy Certificate shall be issued by the Local Planning Authority to the project only after ensuring sustained availability of drinking water, connectivity of sewer line to the project site and proper disposal of treated water as per environmental norms.
- VI. Traffic congestion near the entry and exit points from the roads adjoining the proposed project site must be avoided. Parking should be fully internalized and no public space should be utilized.
- VII. PP to provide adequate electric charging points for electric vehicles (EVs).
- VIII. Green Belt Development shall be carried out considering CPCB guidelines including selection of plant species and in consultation with the local DFO/ Agriculture Dept.
- IX. A separate environment management cell with qualified staff shall be set up for implementation of the stipulated environmental safeguards.

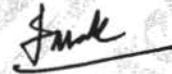
- X. Separate funds shall be allocated for implementation of environmental protection measures/EMP along with item-wise breaks-up. These cost shall be included as part of the project cost. The funds earmarked for the environment protection measures shall not be diverted for other purposes.
- XI. The project management shall advertise at least in two local newspapers widely circulated in the region around the project, one of which shall be in the Marathi language of the local concerned within seven days of issue of this letter, informing that the project has been accorded environmental clearance and copies of clearance letter are available with the Maharashtra Pollution Control Board and may also be seen at Website at parivesh.nic.in
- XII. A copy of the clearance letter shall be sent by proponent to the concerned Municipal Corporation and the local NGO, if any, from whom suggestions/representations, if any, were received while processing the proposal. The clearance letter shall also be put on the website of the Company by the proponent.
- XIII. The proponent shall upload the status of compliance of the stipulated EC conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of MoEF, the respective Zonal Office of CPCB and the SPCB. The criteria pollutant levels namely; SPM, RSPM, SO<sub>2</sub>, NO<sub>x</sub> (ambient levels as well as stack emissions) or critical sector parameters, indicated for the project shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.

**C) General EC Conditions:-**

- I. PP has to strictly abide by the conditions stipulated by SEAC& SEIAA.
- II. If applicable Consent for Establishment" shall be obtained from Maharashtra Pollution Control Board under Air and Water Act and a copy shall be submitted to the Environment department before start of any construction work at the site.
- III. Under the provisions of Environment (Protection) Act, 1986, legal action shall be initiated against the project proponent if it was found that construction of the project has been started without obtaining environmental clearance.
- IV. The project proponent shall also submit six monthly reports on the status of compliance of the stipulated EC conditions including results of monitored data (both in hard copies as well as by e-mail) to the respective Regional Office of MoEF, the respective Zonal Office of CPCB and the SPCB.
- V. The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of EC conditions and shall also be sent to the respective Regional Offices of MoEF by e-mail.
- VI. No further Expansion or modifications, other than mentioned in the EIA Notification, 2006 and its amendments, shall be carried out without prior approval of the SEIAA. In case of deviations or alterations in the project proposal from those submitted to SEIAA for clearance, a fresh reference shall be made to the SEIAA as applicable to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.
- VII. This environmental clearance is issued subject to obtaining NOC from Forestry &

Wild life angle including clearance from the standing committee of the National Board for Wild life as if applicable & this environment clearance does not necessarily implies that Forestry & Wild life clearance granted to the project which will be considered separately on merit.

4. The environmental clearance is being issued without prejudice to the action initiated under EP Act or any court case pending in the court of law and it does not mean that project proponent has not violated any environmental laws in the past and whatever decision under EP Act or of the Hon'ble court will be binding on the project proponent. Hence this clearance does not give immunity to the project proponent in the case filed against him, if any or action initiated under EP Act.
5. This Environment Clearance is issued purely from an environment point of view without prejudice to any court cases and all other applicable permissions/ NOCs shall be obtained before starting proposed work at site.
6. In case of submission of false document and non-compliance of stipulated conditions, Authority/ Environment Department will revoke or suspend the Environment clearance without any intimation and initiate appropriate legal action under Environmental Protection Act, 1986.
7. Validity of Environment Clearance: The environmental clearance accorded shall be valid as per EIA Notification, 2006, amended from time to time.
8. The above stipulations would be enforced among others under the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and rules there under, Hazardous Wastes (Management and Handling) Rules, 1989 and its amendments, the public Liability Insurance Act, 1991 and its amendments.
9. Any appeal against this Environment clearance shall lie with the National Green Tribunal (Western Zone Bench, Pune), New Administrative Building, 1<sup>st</sup> Floor, D-Wing, Opposite Council Hall, Pune, if preferred, within 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.



Pravin Darade  
(Member Secretary, SEIAA)

Copy to:

1. Chairman, SEIAA, Mumbai.
2. Secretary, MoEF & CC, IA- Division MOEF & CC
3. Member Secretary, Maharashtra Pollution Control Board, Mumbai.
4. Regional Office MoEF & CC, Nagpur
5. District Collector, Pune.
6. Commissioner, Pune Municipal Corporation /PMRDA.
7. Regional Officer, Maharashtra Pollution Control Board, Pune.

Minutes of 260<sup>th</sup> Day 3 (Part C) meeting of SEIAA held on 08<sup>th</sup> May, 2023

**Item no. 24**

**Proposal No.:-** SIA/MH/INFRA2/414884/2023

**Type of Project:** EC

**Subject-** Expansion in Environment Clearance for Proposed Residential project "Avon Vista"

at Plot A, S. No. 8/A1 To 8/A9 Mhalunge, Tal - Mulshi, Dist - Pune. By M/s Naiknavare Profile Constructions P. L.

**Project Details-**

PP Mrs. Gauri Naiknavare was present during the meeting along with environmental consultant M/s. V:k:e Environmental LLP, Pune.

1.	Proposal Number	SIA/MH/INFRA2/414884/2023	
2.	Name of Project	Expansion in Environment Clearance for Proposed Residential project "Avon Vista" at Plot A, S. No. 8/A1 To 8/A9 Mhalunge, Tal - Mulshi, Dist - Pune. By Naiknavare Profile Constructions Pvt. Ltd.	
3.	Project category	8(a) Building and Construction projects	
4.	Type of Institution	Private	
5.	Project Proponent	Name	Mrs. Gauri Naiknavare
		Regd. Office address	1204/4, Ghole Road, Shivajinagar, Pune
		Contact number	9850053235
		e-mail	gauri@naiknavare.com
6.	Consultant	VK: e environmental LLP, NABET Certificate no - QCI/NABET/ENV/ACO/22/2595	
7.	Applied for	Expansion	
8.	Details of previous EC	EC granted dated 09-01-2023. EC identification no. EC23B038MH110760	
9.	Location of the project	Plot A, S. No. 8/A1 To 8/A9 Mhalunge, Tal - Mulshi, Dist - Pune.	
10.	Latitude and Longitude	Latitude:18°35'8.45"N Longitude: 73°45'37.65"E	
11.	Total Plot Area (m2)	34,091.78	
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13.	Net Plot area (m2)	23,369.91	
14.	Proposed FSI area (m2)	51,727.43	
15.	Proposed Non-FSI area (m2)	40,601.37	

*Amad*

Member Secretary

*Chairman*

Minutes of 260<sup>th</sup> Day 3 (Part C) meeting of SEIAA held on 08<sup>th</sup> May, 2023

16.	Proposed TBUA (m2)	92,328.80					
17.	TBUA (m2) approved by Planning Authority till date	74,513.3 Sqm Sanction no. BMU/C.R.No 11/22-23/Mouze-Mhalunge dated 01.11.2022, revised plan for full potential submitted to sanctioning authority.					
18.	Ground coverage (m2) & %	8518. 51sq.m 36.45 % on Net plot area					
19.	Total Project Cost (Rs.)	Rs. 220,00,00,000/-					
20.	CER as per MoEF & CC circular dated 01/05/2018 (Kindly Fill The details as per CER)	Activity	Location	Cost (Rs.)	Duration		
		RCC work for Dwarka School	Mhalunge	1,65,00,000	4 year		
21.	Details of Building Configuration: <Please use following legends: Floor = F, Parking = Pk, Podium = Po, Stilt =St, Lower Ground = LG, Upper Ground = UG, Basement = B, Shops = Sh.>					Reason for Modification / Change	
	Previous EC / Existing Building			Proposed Configuration			
	Building Name	Configuration	Height (m)	Building Name	Configuration	Height (m)	
	Building A1	LP+UP+21	68.60	Building A1	LP+UP+21	68.60	No change.
	Building A2	LP+UP+21	68.60	Building A2	LP+UP+21	68.60	No Change.
	Building A3	LP+UP+21	69.05	Building A3	LP+UP+21	69.80	0.75m increase in height due to increase structural element.
	Building B1	LP+UP+21	69.05	Building B1	LP+UP+21	69.05	No change.
	Building B2	LP+UP+21	67.05	Building B2	LP+UP+21	69.05	Typing Error
	Building B3	LP+UP+21	69.05	Building B3	LP+UP+21	69.80	0.75m increase in height due to increase structural element.

  
Member Secretary

  
Chairman

Minutes of 260<sup>th</sup> Day 3 (Part C) meeting of SEIAA held on 08<sup>th</sup> May, 2023

	Club House	G+1	8.80	Club House	G+1	8.80	No change.
22.	Total number of tenements			616			
	Population			3080			
23.	Water Budget	Dry Season (CMD)		Wet Season (CMD)			
		Fresh Water	277	Fresh Water	277		
		Recycled for Gardening	32	Recycled for Gardening	00		
		Swimming Pool	06	Swimming Pool	06		
		Flushing	139	Flushing	139		
		Club House	10	Club House	10		
		Total	464	Total	432		
		Wastewater generation	383	Wastewater generation	383		
24.	Water Storage Capacity for Firefighting / UGT	20 Cum OHWT will be provided for each Building. 600 Cum UGWT will be provided.					
25.	Source of water	Irrigation Department					
26.	Rainwater Harvesting (RWH)	Level of the Ground water table:		Pre-Monsoon: 7.10 bgl Post Monsoon: 3.10 bgl			
		Size and no of RWH tank(s) and Quantity:		NA			
		Quantity and size of recharge pits:		14 no. RWH pits of 2 m X 2m			
		Details of UGT tanks if any:		NA			
27.	Sewage and Wastewater	Sewage generation in CMD:		383			
		STP technology:		Constructed Wetland			
		Capacity of STP (CMD):		420 KLD			
28.	Solid Waste Management during	Type	Quantity (kg/d)		Treatment / disposal		
		Dry waste:	08		Segregation and hand over to authorized vendor		

  
Member Secretary

  
Chairman

Minutes of 260<sup>th</sup> Day 3 (Part C) meeting of SEIAA held on 08<sup>th</sup> May, 2023

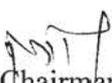
	Construction Phase	Wet waste:	12	Segregation and hand over to authorized vendor
29.	Solid Waste Management	Type	Quantity (kg/d)	Treatment / disposal
		Dry waste:	613	Segregation and hand over to
	during Operation Phase			authorized vendor
		Wet waste:	919	Organic waste converter
		Hazardous waste:	00	NA
		Biomedical waste	00	NA
		E-Waste	4.19	Segregation and hand over to authorized vendor
		STP Sludge (dry)	50.7	Dry Sludge will be used as manure for Gardening
30.	Green Belt Development	Total RG area (m2):	2791.26 Sq.m. – Open Space 1 (on ground), 205.45 Sq.m. – Open Space 2 (on ground).	
		Existing trees on plot:	02	
		Number of Trees Planted as per Earlier EC	88	
		Number of trees to be planted:	203	
		Number of trees to be cut:	00	
		Number of trees to be transplanted:	00	
31.	Power requirement:	Source of power supply:	MSEDCL	
		During Construction Phase (Demand Load):	45 KW	
		During Operation phase (Connected load):	2040 KW	
		During Operation phase (Demand load):	1530 KW	
		Transformer:	3 Nos. X 630 KVA	
		DG set:	01 No. x 250 KVA	
		Fuel used:	HSD	

  
Member Secretary

  
Chairman

32.	Details of Energy saving	<p>1) Use of high efficiency lighting fixtures – LED with electronic ballasts.</p> <p>2) Use of electronic ballasts as opposed to the electro-magnetic ballasts shall reduce the loss of energy and improve the operation power factor.</p> <p>3) Common area lights, Street lights &amp; Landscape lights will be selected so as to reduce the consumption of electricity.</p> <p>4) Lighting power density in compliance as per clause 7.3 ECBC-2007. All the pumps shall have minimum 60% efficiency.</p> <p>5) Energy meters shall be installed to monitor the energy consumption for – External lighting, treated water pumping, municipal water pumping, common area etc.</p> <p>6) Timers will be installed in the outdoor lights so as to minimize the wastage of lighting during un- needed hours.</p> <p>7) All cables will be de- rated to avoid heating during use. This also indirectly reduces losses and improved reliability</p> <p>8) Solar water heating system with Heat pump will be installed for</p>			
		<p>energy saving.</p> <p>9) Latest BIS energy saver Distribution transformers will be installed.</p> <p style="text-align: center;">Total Energy Saving: 17.90%</p>			
33	Environmental Management plan budget during Construction phase	N o.	Details	Cost ( Lakh)	
		1	Water for Dust Suppression	13.63	
		2	Labour Camp toilets & sanitation	4.80	
		3	Health and Safety	4.00	
		4	Health & Checkup of Labour	0.51	
		5	Environment management cell	1.75	
		6	Environmental Monitoring	3.26	
			TOTAL	27.95	
34.	Environmental Management plan Budget during Operation phase	Component	Details	Capital (Lakh)	O&M (Lakh)
		Sewage treatment	Sewage Treatment Plant 420 KLD	190.00	18.00
		Solid Waste Management	OWC	13.00	8.00
		Rainwater Harvesting	Recharge Pits	2.00	8.00

  
Member Secretary

  
Chairman

		Swimming Pool	--	47.79	3.00
		Landscaping	Development and Maintenance	73.05	2.25
		Energy saving	Solar PV & Solar Water heater	90.66	1.05
		Environmental Monitoring	Environmental Monitoring	00	1.85
		Lightening Arrestor	Lightening Arrestor	15.00	00
			Total	431.5	42.15
35.	Traffic Management (Kindly Update the numbers as per revised details)	Type	Required as per DCR	Actual Provided	Area per parking (m2)
		4-Wheeler	166	656	10.57 Sq.m
		2-	491	491	2 Sq.m
		Wheeler			
		Bicycles	491	491	
36.	Details of Court cases / litigations w.r.t. the project and project location if any.	National Green Tribunal Western Zone Bench, Pune – Original Application No. 07/2022			

**SEAC Deliberation –**

PP informed that the total proposal for FSI area of 51,727.43 sq.mt, Non FSI area of 40,601.37 sq.mt, and total BUA of 92,328.80 sq.mt was appraised previously in 133rd meeting of SEAC-3. However, as per sanction received from planning authority dt. 02.06.2021, the previous EC vide EC identification no. EC23B038MH110760 dated 09-01-2023 was granted only for total build up area of 70765.88 sqmt.

Now PP has received sanction from PMRDA vide BMU/C.R.11/22-23/ Mouza Mhalunge/S.No./G.No.CTS No.8/A1 to 8/A9 dt. 01.11.2022 for FSI area of 48003.54 sq.mt, Non FSI area of 40601.37 (including services) sq.mt, and total BUA of **88604.91 sq.mt.**

PP informed that there is no change in the proposal.

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a) B2.

**Recommendations of SEAC-**

After deliberation, Committee decided to recommend the proposal for Environmental Clearance to SEIAA for FSI area of 48003.54 sq.mt, Non FSI area of 40601.37 (including services) sq.mt, and **total BUA of 88604.91 sq.mt**

  
Member Secretary

  
Chairman

Minutes of 260<sup>th</sup> Day 3 (Part C) meeting of SEIAA held on 08<sup>th</sup> May, 2023

**Deliberation in SEIAA-**

Proposal is an expansion of existing construction project. Proposal is recommended by SEAC-3 in its 166<sup>th</sup> meeting for grant of Environment Clearance for FSI area of 48003.54 sq.mt, Non FSI area of 40601.37 (including services) sq.mt, and total BUA of 88604.91 sq.mt.

Project had received 1<sup>st</sup> EC via SEAC-III-2014/CR-369/TC-3 dated 18th July 2016 for total built up area of 51, 587.80 Sq.m. PP further received expansion in earlier EC vide EC23B038MH110760 dated 09.01.2023 for Total built up area of 70,765.88 m2.

SEIAA asked PP to submit Architect Certificate regarding construction initiated on site is within BUA and as per configuration of earlier EC. SEIAA keeps certificate from registered architect as a proof of compliance of construction initiated on site by PP is within BUA and as per configuration of earlier EC. PP submitted the architect certificate dated 02.05.2023.

At the outset, SEIAA asked PP whether they are in receipt of Certified Compliance Report (CCR) as mandated by MoEF&CC Office Memorandum dated 26.09.2022. PP submitted that, they have obtained the same dated 30.05.2022. SEIAA noted the same and asked PP to strictly comply with the points raised in the Certified Compliance Report (CCR) dated 30.05.2022.

SEIAA also asked PP to submit undertaking regarding the complying the SEAC conditions. PP submitted the same.

During the meeting, SEIAA asked PP to submit details of court case pending before the Hon'ble NGT. PP submitted that, before the Hon'ble NGT (WZ) Original application no 07/2020 (WZ) is pending and is now kept on 27.07.2023 for final hearing. EIAA noted the same.

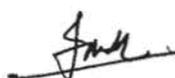
SEIAA after deliberation decided to grant EC for – FSI- 48,003.54 m2, Non FSI- 40,601.37m2, Total BUA- 88,604.91 m2. (Plan approval No- BMU/C.R.11/22-23/Mouza Mhalunge /S.No./G.No.CTS No.8/A1 to 8/A9 dated 01.11.2022) (Restricted as per approval)

SEIAA after deliberation decided to grant Environment Clearance subject to compliance of following conditions-

1. This EC is subject to final outcome in the Original application no 07/2020 (WZ) pending before the Hon'ble NGT.
2. PP to keep open space unpaved so as to ensure permeability of water. However, whenever paving is deemed necessary, PP to provide grass pavers of suitable types & strength to increase the water permeable area as well as to allow effective fire tender movement.
3. PP to achieve at least 5% of total energy requirement from solar/other renewable sources.
4. PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF& CC vide F.No.22-34/2018-IA.III dt.04.01.2019.
5. SEIAA after deliberation decided to grant EC for – FSI- 48,003.54 m2, Non FSI- 40,601.37m2, Total BUA- 88,604.91 m2. (Plan approval No- BMU/C.R.11/22-23/Mouza Mhalunge /S.No./G.No.CTS No.8/A1 to 8/A9 dated 01.11.2022) (Restricted as per approval)

**SEIAA Decision-**

SEIAA after deliberation decided to grant Environment Clearance.

  
Member Secretary

  
Chairman

28.	SIA/MH/INFRA2/414884/2023	Expansion in Environment Clearance for Proposed Residential project “Avon Vista” at Plot A, S. No. 8/A1 To 8/A9 Mhalunge, Tal - Mulshi, Dist - Pune. By M/s Naiknavare Profile Constructions P. L.
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PP Mrs. Gauri Naiknavare was present during the meeting along with environmental consultant M/s. Vks Environmental LLP, Pune.

It is noted that, the PP has submitted the application for Proposed Residential Development “for total plot area 34,091.78 sq.mt, FSI area of 51,727.43 sq.mt, Non FSI area of 40,601.37 sq.mt, and total BUA of 92,328.80 sq.mt

1.	Proposal Number	SIA/MH/INFRA2/414884/2023	
2.	Name of Project	Expansion in Environment Clearance for Proposed Residential project “Avon Vista” at Plot A, S. No. 8/A1 To 8/A9 Mhalunge, Tal - Mulshi, Dist - Pune. By Naiknavare Profile Constructions Pvt. Ltd.	
3.	Project category	8(a) Building and Construction projects	
4.	Type of Institution	Private	
5.	Project Proponent	Name	Mrs. Gauri Naiknavare
		Regd. Office address	1204/4, Ghole Road, Shivajinagar, Pune
		Contact number	9850053235
		e-mail	gauri@naiknavare.com
6.	Consultant	VK: e environmental LLP, NABET Certificate no - QCI/NABET/ENV/ACO/22/2595	
7.	Applied for	Expansion	
8.	Details of previous EC	EC granted dated 09-01-2023. EC identification no. EC23B038MH110760	
9.	Location of the project	Plot A, S. No. 8/A1 To 8/A9 Mhalunge, Tal - Mulshi, Dist - Pune.	
10.	Latitude and Longitude	Latitude:18°35'8.45"N Longitude: 73°45'37.65"E	
11.	Total Plot Area (m2)	34,091.78	
12.	Deductions (m2)	10,721.87	
13.	Net Plot area (m2)	23,369.91	
14.	Proposed FSI area (m2)	51,727.43	
15.	Proposed Non-FSI area (m2)	40,601.37	

16.	Proposed TBUA (m2)	92,328.80					
17.	TBUA (m2) approved by Planning Authority till date	74,513.3 Sqm Sanction no. BMU/C.R.No 11/22-23/Mouze-Mhalunge dated 01.11.2022, revised plan for full potential submitted to sanctioning authority.					
18.	Ground coverage (m2) & %	8518. 51sq.m 36.45 % on Net plot area					
19.	Total Project Cost (Rs.)	Rs. 220,00,00,000/-					
20.	CER as per MoEF & CC circular dated 01/05/2018 (Kindly Fill The details as per CER)	Activity		Location	Cost (Rs.)	Duration	
		RCC work for Dwarka School		Mhalunge	1,65,00,000	4 year	
21.	Details of Building Configuration: <Please use following legends: Floor = F, Parking = Pk, Podium = Po, Stilt =St, Lower Ground = LG, Upper Ground = UG, Basement = B, Shops = Sh.>					Reason for Modification / Change	
	Previous EC / Existing Building			Proposed Configuration			
	Building Name	Configuration	Height (m)	Building Name	Configuration	Height (m)	
	Building A1	LP+UP+21	68.60	Building A1	LP+UP+21	68.60	No change.
	Building A2	LP+UP+21	68.60	Building A2	LP+UP+21	68.60	No Change.
	Building A3	LP+UP+21	69.05	Building A3	LP+UP+21	69.80	0.75m increase in height due to increase structural element.
	Building B1	LP+UP+21	69.05	Building B1	LP+UP+21	69.05	No change.
	Building B2	LP+UP+21	67.05	Building B2	LP+UP+21	69.05	Typing Error
	Building B3	LP+UP+21	69.05	Building B3	LP+UP+21	69.80	0.75m increase in height due to increase structural element.
	Club House	G+1	8.80	Club House	G+1	8.80	No change.

22.	Total number of tenements	616			
	Population	3080			
23.	Water Budget	Dry Season (CMD)		Wet Season (CMD)	
		Fresh Water	277	Fresh Water	277
		Recycled for Gardening	32	Recycled for Gardening	00
		Swimming Pool	06	Swimming Pool	06
		Flushing	139	Flushing	139
		Club House	10	Club House	10
		Total	464	Total	432
		Wastewater generation	383	Wastewater generation	383
24.	Water Storage Capacity for Firefighting / UGT	20 Cum OHWT will be provided for each Building. 600 Cum UGWT will be provided.			
25.	Source of water	Irrigation Department			
26.	Rainwater Harvesting (RWH)	Level of the Ground water table:		Pre-Monsoon: 7.10 bgl Post Monsoon: 3.10 bgl	
		Size and no of RWH tank(s) and Quantity:		NA	
		Quantity and size of recharge pits:		14 no. RWH pits of 2 m X 2m	
		Details of UGT tanks if any:		NA	
27.	Sewage and Wastewater	Sewage generation in CMD:		383	
		STP technology:		Constructed Wetland	
		Capacity of STP (CMD):		420 KLD	
28.	Solid Waste Management during Construction Phase	Type	Quantity (kg/d)	Treatment / disposal	
		Dry waste:	08	Segregation and hand over to authorized vendor	
		Wet waste:	12	Segregation and hand over to authorized vendor	
29.	Solid Waste Management	Type	Quantity (kg/d)	Treatment / disposal	
		Dry waste:	613	Segregation and hand over to	

	during Operation Phase			authorized vendor
		Wet waste:	919	Organic waste converter
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		Biomedical waste	00	NA
		E-Waste	4.19	Segregation and hand over to authorized vendor
		STP Sludge (dry)	50.7	Dry Sludge will be used as manure for Gardening
30.	Green Belt Development	Total RG area (m2):	2791.26 Sq.m. – Open Space 1 (on ground), 205.45 Sq.m. – Open Space 2 (on ground).	
		Existing trees on plot:	02	
		Number of Trees Planted as per Earlier EC	88	
		Number of trees to be planted:	203	
		Number of trees to be cut:	00	
		Number of trees to be transplanted:	00	
31.	Power requirement:	Source of power supply:	MSEDCL	
		During Construction Phase (Demand Load):	45 KW	
		During Operation phase (Connected load):	2040 KW	
		During Operation phase (Demand load):	1530 KW	
		Transformer:	3 Nos. X 630 KVA	
		DG set:	01 No. x 250 KVA	
		Fuel used:	HSD	
32.	Details of Energy saving	<p>1) Use of high efficiency lighting fixtures – LED with electronic ballasts.</p> <p>2) Use of electronic ballasts as opposed to the elector-magnetic ballasts shall reduce the loss of energy and improve the operation power factor.</p> <p>3) Common area lights, Street lights &amp; Landscape lights will be selected so as to reduce the consumption of electricity.</p> <p>4) Lighting power density in compliance as per clause 7.3 ECBC-2007. All the pumps shall have minimum 60% efficiency.</p> <p>5) Energy meters shall be installed to monitor the energy consumption for – External lighting, treated water pumping, municipal water pumping, common area etc.</p> <p>6) Timers will be installed in the outdoor lights so as to minimize the wastage of lighting during un- needed hours.</p> <p>7) All cables will be de- rated to avoid heating during use. This also indirectly reduces losses and improved reliability</p> <p>8) Solar water heating system with Heat pump will be installed for</p>		

		energy saving. 9) Latest BIS energy saver Distribution transformers will be installed.  Total Energy Saving: 17.90%			
33	Environmental Management plan budget during Construction phase	No.	Details	Cost ( Lakh)	
		1	Water for Dust Suppression	13.63	
		2	Labour Camp toilets & sanitation	4.80	
		3	Health and Safety	4.00	
		4	Health & Checkup of Labour	0.51	
		5	Environment management cell	1.75	
		6	Environmental Monitoring	3.26	
			<b>TOTAL</b>	<b>27.95</b>	
34.	Environmental Management plan Budget during Operation phase	Component	Details	Capital (Lakh .)	O&M (Lakh)
		Sewage treatment	Sewage Treatment Plant 420 KLD	190.00	18.00
		Solid Waste Management	OWC	13.00	8.00
		Rainwater Harvesting	Recharge Pits	2.00	8.00
		Swimming Pool	--	47.79	3.00
		Landscaping	Development and Maintenance	73.05	2.25
		Energy saving	Solar PV & Solar Water heater	90.66	1.05
		Environmental Monitoring	Environmental Monitoring	00	1.85
		Lightening Arrestor	Lightening Arrestor	15.00	00
			<b>Total</b>	<b>431.5</b>	<b>42.15</b>
35.	Traffic Management (Kindly Update the numbers as per revised details)	Type	Required as per DCR	Actual Provided	Area per parking (m2)
		4-Wheeler	166	656	10.57 Sq.m
		2-	491	491	2 Sq.m

		Wheeler			
		Bicycles	491	491	
36.	Details of Court cases / litigations w.r.t. the project and project location if any.			National Green Tribunal Western Zone Bench, Pune – Original Application No. 07/2022	

**Deliberations:**

PP informed that the total proposal for FSI area of 51,727.43 sq.mt, Non FSI area of 40,601.37 sq.mt, and total BUA of 92,328.80 sq.mt was appraised previously in 133<sup>rd</sup> meeting of SEAC-3. However, as per sanction received from planning authority dt. 02.06.2021, the previous EC vide EC identification no. EC23B038MH110760 dated 09-01-2023 was granted only for total build up area of 70765.88 sqmt.

Now PP has received sanction from PMRDA vide BMU/C.R.11/22-23/ Mouza Mhalunge/S.No./G.No.CTS No.8/A1 to 8/A9 dt. 01.11.2022 for FSI area of 48003.54 sq.mt, Non FSI area of 40601.37 (including services) sq.mt, and total BUA of 88604.91 sq.mt.

PP informed that there is no change in the proposal.

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a) B2.

**Decision: -**

After deliberation, Committee decided to recommend the proposal for Environmental Clearance to SEIAA for FSI area of 48003.54 sq.mt, Non FSI area of 40601.37 (including services) sq.mt, and total BUA of **88604.91 sq.mt**

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# a week; firm plans more manufacturing units

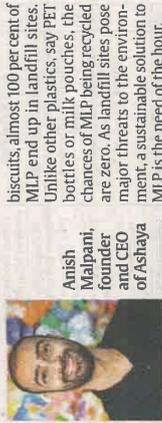
**DIPANITA NATH**  
PUNE, FEBRUARY 24

Within a week after Pune-based social impact start-up Ashaya launched sunglasses made from recycled packets of chips — the first of its kind in the world — the first batch of 500 pieces was sold out.

Priced at Rs 1,099 per pair — manufactured from five packets of chips — the sunglasses are fashionable and sustainable. The sunglasses — which were only available on the company's web portal under the brand name 'WITHOUT' — were made from multi-layered plastic (MLP) which comes under the flexible packaging category and is among the most difficult to recycle.

Anish Malpani, Ashaya founder and CEO, said, "We are producing sunglasses from discarded packages and also marketing it in a way that resonates with the buyers. Now, we are working on version 0.2 of the sunglasses... We also sell coasters, and consider lamps and premium furniture as potential products. While selling products gives us a 70 per cent gross margin, allowing us to be sustainable at the product-level, it is a proof of concept at present."

Ashaya aims to help tackle issues related to waste management in the country with the help of factories that recycle plastic and other such waste. "The company has spent the last two years conducting experiments in a Pune lab, and has found a way to recycle and reinvent flexible packaging. We chemically extract materials from the waste using our patent-pending technology and convert them into



**Anish Malpani**, founder and CEO of Ashaya

biscuits, almost 100 per cent of MLP end up in landfill sites. Unlike other plastics, say PET bottles or milk pouches, the chances of MLP being recycled are zero. As landfill sites pose major threats to the environment, a sustainable solution to MLP is the need of the hour.

The company — which was set up with an investment of Rs 1.5 crore, including grants from SocialAlpha and Startup India Seed Fund, among others —

now plans to scale up its technology from its lab to a larger facility that can process between 100 and 500 kg of MLP in Pune by 2024. "Our goal is to build large factories and set up decentralised solutions that could process waste as close to

the source as possible. All of PCMC's waste should be recycled in the area itself, say PET bottles or milk pouches, the chances of MLP being recycled are zero. As landfill sites pose major threats to the environment, a sustainable solution to MLP is the need of the hour.

Malpani said, "While selling technology to recycle waste could be a possible revenue stream for Ashaya, Malpani aspires to have a more holistic and decentralised approach towards all waste, including MLP. "Creating sunglasses from MLP is just the beginning. Our core tenet is to create an impact in the lives of stakeholders such as waste pickers, who are at the bottom of the caste, class, and social

pyramid. A portion of our sales goes towards their empowerment. We formalise them into our supply chain and pay them a premium for their waste, while keeping their long-term interests at hand," according to Malpani.

Malpani had earlier said that they aim to make a positive impact in all spheres of the society. "So, 10 per cent of the sales would be shared with SWaCH and Kashtakari Panchayat (KKPKP) — waste-picker collectives based in Pune — as donations towards keep-pickers, who are at the bottom of the caste, class, and social

Communications (BBRC), apart from *Nature India*. Researchers have reported for the first time that an insulin stimulating drug 'Glipizide' that is already available in the market could help in treating Huntington's disease and other poly(Q) disorders by oral administration.

Glipizide is a low-cost anti-diabetic drug which is popularly used for the treatment of type 2 diabetes (T2D) mellitus. It is an FDA-approved second-generation sulfonylurea drug which stimulates insulin signalling by promoting insulin secretion and

herting the disease. With typically midlife onset, and progressive motor, intellectual and psychiatric symptoms; its impact on patients and their families is truly devastating," the expert adds.

This strategy is known as human clinical trials," the researchers added.

**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**  
Department of Supervision

**PUBLIC NOTICE**  
Directions under Section 35 A read with section 56 of the Banking Regulation Act, 1949, read with section 11 of the Reserve Bank of India (RBI) vide Directive Ref No. NBP.DOS.SSM.No.S/1989/15-04-616/2022-2023 dated February 23, 2023, has issued certain Directions to Shankarrao Mohite-Patil Sahakar Bank Ltd., Akaji, whereby, as from the date of business on February 24, 2023, the bank shall not, without prior approval, incur any liability including borrowal of funds and acceptance of fresh deposits, disburse or agree to disburse any payment, whether in compromise or arrangement and sell, transfer or otherwise dispose of any of its premises or assets except as notified in the RBI Direction dated February 23, 2023, a copy of which is displayed on the bank's premises for perusal by interested members of the public. Further, a sum not exceeding Rs. 100 crore in current accounts or any other account of a depositor, may be allowed to be withdrawn subject to the conditions stated in the above RBI Directions.

2. The eligible depositors would be entitled to receive deposit insurance claim amount of their deposits up to a monetary ceiling of ₹5,00,000/- (Rupee lakh only) in the same capacity and in the same right, from the Insurance and Credit Guarantee Corporation, under the provisions of Section 19A of the DICGC Act (amendment) 2021, based on submission of valid documents for further information. Details may also be accessed on the DICGC website: www.dicgc.co.uk.

3. The issue of the above Directions by the RBI should not be construed as cancellation of banking license by RBI. The bank will continue to undertake banking business with restrictions till its financial position improves. The Reserve Bank may consider modifications of these Directions depending upon circumstances.

4. These Directions shall remain in force for a period of six months from the date of business on February 24, 2023 and are subject to review.

Date: February 24, 2023  
Deputy General Manager  
"Don't get cheated by E-mails/SMS/Calls promising you money"

**Ministry of Textiles**  
वस्त्र मंत्रालय  
भारत सरकार  
**National Technical Textiles Mission (NTTM)**  
राष्ट्रीय तकनीकी वस्त्र मिशन (एनटीटीएम)  
**Invitation of online application from Academia**  
शैक्षणिक संस्थानों से ऑनलाइन आवेदन आमंत्रित करना

Applications are invited from the institutes willing to introduce courses/ subjects in Technical Textiles at UG/PG level under NTTM. Ministry of Textiles will give grant towards procurement of Lab equipment/ training of faculty. The detailed guidelines for "Enabling of Academic Institutions (Public &

**CENTRAL RAILWAY**  
SOLAPUR DIVISION  
E-Tender Notice No. SURJ/TD/12023/06  
Dated 22.02.2023

The Senior Divisional Electrical Engineer (TRD), Central Railway, Solapur, for & on behalf of The President of India, invites online e-tenders on Railways e-procurement website [www.rpeps.gov.in](http://www.rpeps.gov.in) from Electrical contractors for the following works. Name of work: Condition monitoring, repairs & replacement to damaged component of 110 KV transmission line, single circuit, two phase, 50 Hz, from Madayal (GSS) to Gaudion (TSS) of Daund-Wad section in Solapur Division. Estimated cost of work: Rs. 24,22,47,46/- Bid Security: Rs. 48,50,00/- Completion period of offer: 60 Days Date and time of tender closing on website: 20/03/2023 at 15:00 Hrs.

Sr. DEE (TRD), Solapur  
Rail/Maced Helpline 139

**INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH PUNE**  
(An Autonomous Institute of Ministry of Education, Govt. of India)  
Dr. Homi Bhabha Road, Pune-411008

**RECRUITMENT: NON TEACHING POSITION (CONTRACTUAL & TEMPORARY)**  
Institute invites online applications from Indian nationals for the position of **Technical Officer (Part-time)** and **Technical Officer (Full-time)** temporary and contractual, based on consolidated announcements.

For detailed information, please visit [www.iiserpune.ac.in](http://www.iiserpune.ac.in) and click on the link "Opportunities for Non-teaching Prof".  
The last date for submission of online application is **March 17, 2023**.  
Advt. No. 10/2023 Dated 24.02.2023

**AMDAVAD MUNICIPAL CORPORATION**  
(ROAD PROJECT DEPARTMENT)

**E-TENDER NOTICE NO. 75 / 2022-23**

Sr. No.	Name of Work	Estimated Tender Cost
1.	Construction of New Road, Repairs and Resurfacing work at Different wards & Different zone of AMC (ARC TENDER).	Rs. 291.16 Cr/- (Excluding GST)

Online submission up to : Date: 20/03/2023 up to 18:00 hrs.  
Details & tenders available on : [www.motcorpus.com](http://www.motcorpus.com)  
Municipal Commissioner (AMC)

**गार्डन रीच शिपबिल्डर्स एंड इंजीनियर्स लिमिटेड**  
Garden Reach Shipbuilders & Engineers Limited  
Regd. and Comp. Office: (BSE: BRAYAN) E: Garden Reach Shipbuilders & Engineers Limited  
Web: [www.grse.com](http://www.grse.com) (CIN: 158111519340000795)

**GeM BID REF. NO. GEM/2023/B3/14743 Dk 17.02.2023**  
MIT SLA No.: SCCHC/Gem/OT/PI/PJOP PK-2250  
Sub: Biennial Rate Contract for Hull Outfit Work Package-2  
Due Date: 21 days from date of publication

**PUBLIC NOTICE**

This is to inform that the project 'Avon Vista' - Residential by my client Mankarav Profile Constructors Pvt. Ltd. at Survey No. 8, Hissa No. 3 to 7, 9 to 14, Village - Mahalunge, Tal - Mulshi, District - Pune, State - Maharashtra has been accorded Environmental Clearance from Maharashtra State Environmental Assessment Authority (SE/AA), Maharashtra vide No. File No. SIA/MH/MS/245448/2021 and bearing EC identification No. EC238038MH110780, dated 9th January 2023. The copies of the clearance letter are available with the Environment Department Maharashtra and Maharashtra Pollution Control Board. It may also be seen on the website of Ministry of Environment, Forest and Climate Change (MoEF&CC) at <https://parivesh.nic.in>

**G.R. Phadtare, Advocate**  
1204/4, Ghole Road, Shivajinagar, Pune-411004.  
E-mail: [ganesh.phadtare@mahkotavate.com](mailto:ganesh.phadtare@mahkotavate.com), MOB: 7558650900

**SNDT WOMEN'S UNIVERSITY**

**E-TENDER NOTICE**

Maharshi Karve Vidyavihar,  
Karve Road, Pune - 411 038.  
Tel: 022-2203 1879 2159

E-TENDER for Infrastructure for Extension part & Laboratories of PG Building Pune Campus.

1. Supplying, installing & Testing and Commissioning of 50 kWp ON-GRID embedded solar PV system.  
2. Air conditioning work at laboratories and student room.



...gains criticised the state government in the Assembly over crimes against women.

During a House debate on the Rajasthan Minimum Guaranteed Income Bill in the afternoon, as Congress MLAs stormed the well over the Manipur issue, Gudha got up and said: "In Rajasthan, it is the truth that we have failed when it comes to women safety. The manner in which crimes against women have increased, we should introspect rather than (talk on) Manipur." ENS

- (vii) (RMK 171.60)  
 (viii) Bhagwanpur-Falga, Sirohi Road-Abu Road- Palampur section including LMC(RMK 180)  
 (ix) Rampur, Moradabad- Nijbabad, Moradabad- Gajraula- Hapur section including LMC (RMK 241)  
 (x) Haidergarh- Nihalgarh- Sultanpur-Jaunpur section including LMC (RMK 170.2)  
 (xi) Pushkar- Madar Jn- Adarshnagar, Kishangarh (Ex)- Ajmer- Beawar (IN), Ajmer- Bijainagar (Ex) section including LMC (RMK 195)  
 (xii) Khawra- Chandra (Excl.)- Dungarpur- Himmatnagar (Excl.) section including LMC (RMK 185.68)  
 (xiii) Rawat- Bhiwani- Hisar, Bhiwani- Rhtak section including LMC (RMK 199)  
 (xiv) Anuggarh- Sarupar Jn- Shri Ganganagar section including all LMCs (174 Km)  
 Tender Notice & tender document are available on [www.railtelindia.com](http://www.railtelindia.com) and <https://railtel.mahvid.com>  
 Addendum corrigendum will be uploaded on RailTel website and on Envidia portal.

**MAHARASHTRA SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION LIMITED**  
 (A Government of Maharashtra Undertaking)  
 "Krupanidhi", 9 Welchand Hirachand Marg, Ballard Estate, Mumbai - 400001 Tel : 022-22620624  
**CORRIGENDUM NO.3 : E REQUEST PROPOSAL - ID NO. 2023\_MSSID 912250\_1**  
 The last date for submission of the E Request For Proposal (RFP) for the Selection of the State Programme Implementation Unit (SPIU) for Implementation and Monitoring of the Strategic Investment Plan (SIP) under Raising and Accelerating MSME Programme (RAMP) in the State of Maharashtra is extended up to Monday, 07.08.2023 at 5.00 pm with minor modification in terms & conditions of RFP. The detailed schedule is available on the Government of Maharashtra website [www.mahatenders.gov.in](http://www.mahatenders.gov.in). Date : 22/07/2023, Place : Mumbai Authorized signatory

**PUBLIC NOTICE**  
 This is to inform that the project "Avon Vista" - Residential by my client Maikavare Profile Constructions Pvt. Ltd., "Avon Vista" at Plot A, S. No. 8/A1 To 8/A9, Village - Mahalunge, Tal - Mulshi, District - Pune, State - Maharashtra has been accorded Environmental Clearance from State Environment Impact Assessment Authority (SEIAA), Maharashtra vide No. File SIA / MH / INFRA2 / 414884 / 2023 and bearing EC Identification No. EC23B030MH110163 dated June 6th, 2023. The copies of the clearance letter are available with the Environment Department Maharashtra and Maharashtra Pollution Control Board. It may also be seen on the website of Ministry of Environment, Forest and Climate Change (MOEF&CC) at <https://parivesh.nic.in>  
 Date: 21.07.2023  
 Advocate Ganesh Phadatore  
 Address: 1204/4, Ghole Road, Shivajinagar, Pune- 411004, M. No. 7558650900, Email-ganesh.phadatore@maikavare.com

**OFFICE OF THE ADDL. CHIEF ENGINEER P.W.D. ZONE TONK**  
 कार्यालय - 1732-43 टिंक- 6.07.2023  
**Notice Inviting Bid 19/2023-24**  
 Bids for Widening & Strengthening work of various roads under 02 Nos Package 10 Crore Non-Patchable / Missing Link under SRF Scheme in District Dausa, SWM & Tonk for the Budget Declaration Year 2023-24. Zone Tonk (Provision of Defect liability period is 5 Years) are invited from interested bidders upto 16-07-2023 Time 6:00 PM. Other particulars of the bid may be visited on the procurement portal (<http://eproc.rajasthan.gov.in>, <http://sppp.rajasthan.gov.in>) of the state; and Public Works department Rajasthan website. The approximate value of the procurement is Rs. 766.24 Lacs.  
 NIB code PWD2324A1514  
 UBN is: PWD2324WSOB07448  
 UBN is: PWD2324WSOB07452  
 Sd/-  
 (R.S. Balwra)  
 Addl. Chief Engineer,  
 P.W.D., Zone, Tonk  
 DIPR/C/10201/2023

**PSPCL Punjab State Power Corporation Limited**  
 Regd. Office.: PSEB Head Office, The Mall, Patiala-147001  
 CIN: U40109PB2010SGC033813; Website: [www.pspcl.in](http://www.pspcl.in)  
 (Contact No. 96461-20640)  
 Tender Enquiry No. 1556/AHP/O&M/PC-2406 Dated: 20.07.2023  
 Chief Engineer/ O&M (P&P Cl-I), GHPT, LehraMohanabhat, invites E-tender for the Procurement of M.S. ERW Pipes, Quantity as per NIT. For detailed NIT & Tender Specification please refer to <https://eproc.punjab.gov.in> from 20.07.2023 from 17.00 hrs onwards.  
**NOTE:-** Corrigendum and addendum, if any will be published online at <https://eproc.punjab.gov.in> GHTP-4823 26110PB

**Year 2023-2024**  
 e-Tenders for 1 (One) work in B-1 form is invited by Executive Engineer, Public Works Division, Hingoli (Phone No. 02456-220612) from the Registered Contractors in Appropriate Class of Public Works Department of Government of Maharashtra for the Improvement works in Dist. Hingoli.  
 The details can be viewed and downloaded from following website-  
[www.mahapwd.gov.in](http://www.mahapwd.gov.in)  
<https://maharashtra.gov.in> (Sd/-)  
 Executive Engineer,  
 Public Works Division, Hingoli

**इंडियन बैंक Indian Bank**  
 इलाहाबाद ALLAHABAD  
**Nanapeth Branch**  
 612-B, Parsi Agary Compound, Nanapeth, Pune 2. Ph.020-26121598, 2633 6777, Fax - 2633 63771 Email : [nanapeth@indianbank.co.in](mailto:nanapeth@indianbank.co.in)  
 APPENDIX- IV-A [See proviso to rule 8 (6)]  
**Sale notice for sale of immovable properties**  
 E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002  
 Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the symbolic possession of which has been taken by the Authorised Officer of Indian Bank, Nanapeth branch, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on 23.08.2023 for recovery of Rs. 94,61,805.00 (Rupees Ninety Four Lakhs Sixty One Thousand Eight Hundred Five Only) as on 21.07.2023 due to the Indian Bank, Nanapeth branch, Secured Creditor, from Sachin Tukaram Shinde and Mrs. Rahilal Shridhar Akure R/o Flat No 1 First Floor Dabade Niwas Gokul Nagar Baner Pune 411045.  
 The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Detailed description of the Mortgaged Assets	Reserve Price	EMD	Prior Encumbrance, if any
All Piece and Parcel of Flat No 1 built up area 855 sq ft., First Floor, "Dabade Niwas", Opp Mauli Bharat Petroleum Near Kasari Travel Company, Aundh Baner Road, Baner Tq Haveli Dist Pune 411045 bounded as under East Open to sky West Staircase North Open to sky South Open to sky	Rs. 58,14,000/- (Rupees Fifty Eight Lakh Fourteen Thousand Only)	Rs. 5,81,400/- (Rupees Five Lakhs Eighty One Thousand Four Hundred Only)	Not known to the Bank
Property ID : IDIB6825973344	AO ID : IDIB0435350		
BID OPENING DATE & TIME : 23.08.2023, 11:00:00 hrs	BID CLOSING DATE & TIME : 23.08.2023, 16:00:00 hrs		
Inspection Date & Time : 17.08.2023 to 18.08.2023 from 11:00 AM to 4:00 PM	Incremental Bid Amount : Rs. 10,000/-		
A/c No. 6161885804, E Auction EMD A/c Pune Zone, CA-INDIAN BANK, BHOSARI BRANCH, PUNE	IFSC CODE : IDIB0006174		

For detailed terms and conditions of the sale, please refer to the link provided in - [https://www.mstcoecomm.com/auctionhome/ibapi/index.jsp?property\\_id=IDIB6825973344](https://www.mstcoecomm.com/auctionhome/ibapi/index.jsp?property_id=IDIB6825973344) Secured Creditor's website.  
 Bidders are advised to visit the website ([www.mstcoecomm.com](http://www.mstcoecomm.com)) of our e auction service provider MSTC Ltd to participate in online bid. For Technical Assistance Please call MSTC HELPDESK No. 033-22901004 and other help line numbers available in service providers help desk. For Registration status with MSTC Ltd, please contact [ibapiop@mstcoecomm.com](mailto:ibapiop@mstcoecomm.com) and for EMD status please contact [ibapifin@mstcoecomm.com](mailto:ibapifin@mstcoecomm.com).  
 For property details and photograph of the property please visit: <https://ibapi.in> and for clarifications related to this portal please contact help line number '18001025026' and '011-41106131'. Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with <https://ibapi.in> and [www.mstcoecomm.com](http://www.mstcoecomm.com).  
 Date: 21/07/2023  
 Place : Nanapeth Authorised Officer

S/No	Pyagdh Water Supply Scheme Tal-Haveli, Dist-Pune	3,93,15,198/-
5/2	Awassari Bk Water Supply Scheme Tal-Haveli, Dist-Pune	13,09,92,605/-
5/3	Ghera Sinhagad Water Supply Scheme Tal-Haveli, Dist-Pune	6,05,29,911/-

The e-Tender details are available on [www.mahatenders.gov.in](http://www.mahatenders.gov.in) from dated 22.07.2023 All relevant dates will be as per the tender published in web portal. [www.mahatenders.gov.in](http://www.mahatenders.gov.in) sd/-  
 Dated .19.07.2023 Executive Engineer,  
 Maharashtra Jeevan Pradhikaran  
 Division No.2, Pune.01.  
 dgjpr/2023-24/2245

**इंडियन बैंक Indian Bank**  
 इलाहाबाद ALLAHABAD  
**SADASHIPETH BRANCH**  
 1025 BCD Sadashipeth, Near Peru Gate Police Station, Sadashipeth, Pune 411030. Ph: 020-24470259, E-mail : [sadashipeth@indianbank.co.in](mailto:sadashipeth@indianbank.co.in)  
 APPENDIX- IV-A [See proviso to rule 8 (6)]  
**Sale notice for sale of immovable properties**  
 E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002  
 Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Symbolic possession of which has been taken by the Authorised Officer of Indian Bank, Sadashipeth branch, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on 23/08/2023 for recovery of Rs. 42,33,805/- (Rupees Forty Two lakh Thirty Three thousand Eight hundred Five Only) as on 20/07/2023 due to the Indian Bank, Sadashipeth branch, Secured Creditor, from Sagar Satyan Rikibe, Dipali Sagar Rikibe and Vishal Satyan Rikibe R/o Flat No 101, First Floor building Swapna Nanda SNo 50 Hissa No 1/3B, CTS No 440 Village Ghorpadi Pune 411036  
 The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Detailed description of the Mortgaged Assets	Reserve Price	EMD	Prior Encumbrance, if any
All piece and parcel of Flat No 101 First Floor carpet area 585 sq ft + Parking Swapna Nanda Apartment, Near BG Shirke Co., Near Sagar Residency, Ghorpadi Pune in the name of Sagar Satyan Rikibe. Bounded as : East : Open Space West : Flat No 103, staircase North : Flat No 102 South : Open Space	Rs. 30,40,600/- (Rupees Thirty Lakhs Forty Thousand Six Hundred Only)	Rs. 3,04,060/- (Rupees Three Lakh Four Thousand Sixty Only)	Not known to the Bank
BID Opening Date & Time : 23.08.2023, 11:00:00 hrs	Property ID : IDIB6637031227		
BID Closing Date & Time : 23.08.2023, 16:00:00 hrs	AO ID : IDIB0455059		
Inspection Date 17.08.2023 to 18.08.2023 from 11:00 AM to 4:00 PM	Incremental Bid Amount : Rs. 10,000/-		
EMD A/c No. 6161885804, CA- Indian Bank, BHOSARI Branch, Pune	IFSC CODE : IDIB0006174		

For detailed terms and conditions of the sale, please refer to the link provided in - [https://www.mstcoecomm.com/auctionhome/ibapi/index.jsp?property\\_id=IDIB6637031227](https://www.mstcoecomm.com/auctionhome/ibapi/index.jsp?property_id=IDIB6637031227) Secured Creditor's website.  
 Bidders are advised to visit the website ([www.mstcoecomm.com](http://www.mstcoecomm.com)) of our e auction service provider MSTC Ltd to participate in online bid. For Technical Assistance Please call MSTC HELPDESK No. 033-22901004 and other help line numbers available in service providers help desk. For Registration status with MSTC Ltd, please contact [ibapiop@mstcoecomm.com](mailto:ibapiop@mstcoecomm.com) and for EMD status please contact [ibapifin@mstcoecomm.com](mailto:ibapifin@mstcoecomm.com).  
 For property details and photograph of the property please visit: <https://ibapi.in> and for clarifications related to this portal please contact help line number '18001025026' and '011-41106131'. Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with <https://ibapi.in> and [www.mstcoecomm.com](http://www.mstcoecomm.com).  
 Date: 21/07/2023  
 Place : Pune Authorised Officer

Regd. Office: 3rd Floor, Phone: 020-24470259, E-mail: [sadashipeth@indianbank.co.in](mailto:sadashipeth@indianbank.co.in)  
**Extract of Un-audited Financial Results for the year ended 30th June 2023**  
 Particulars  
 Value of Sales & Services  
 Less: GST Recovered  
 Revenue from Operations  
 Profit Before Tax from Operations  
 Profit from Operations (Net of Tax)  
 Profit for the Period  
 Total Comprehensive Income  
 Discontinued Operations  
 Paid up Equity Share  
 Shares of face value  
 Other Equity excluded  
 Reserve  
 Earnings per Equity Share (Face value of ₹ 10)  
 Continuing Operations  
 Basic (in ₹)  
 Diluted (in ₹)  
 Discontinued Operations  
 Basic (in ₹)  
 Diluted (in ₹)  
 Continuing & Discontinued Operations  
 Basic (in ₹)  
 Diluted (in ₹)  
 \* Includes share of subsidiary  
 \* Other Equity excluded was ₹ 709.106 crore  
 Notes:  
 1. The Audit Committee of Directors has approved the respective meeting minutes.  
 2. Additional information as follows:  
 Particulars  
 Value of Sales & Services  
 Less: GST Recovered  
 Revenue from Operations  
 Profit Before Tax from Operations  
 Profit After Tax from Operations  
 Profit from Operations (Net of Tax)  
 Profit for the Period  
 Total Comprehensive Income  
 Discontinued Operations  
 Paid up Equity Share  
 Shares of face value  
 Other Equity excluded  
 Reserve  
 Earnings per Equity Share (Face value of ₹ 10)  
 Continuing Operations  
 Basic (in ₹)  
 Diluted (in ₹)  
 Discontinued Operations  
 Basic (in ₹)  
 Diluted (in ₹)  
 Continuing & Discontinued Operations  
 Basic (in ₹)  
 Diluted (in ₹)  
 The full form of Financial Results available on the [www.seindia.co.in](http://www.seindia.co.in)  
 Date : 21st July, 2023